



---

**MOTOR MISCELLANEOUS VEHICLE**

**ADD ON – WORDINGS**

**Cost of Consumables (IRDAN134RP0010V02200809/A0021V01202021)**

In consideration of the payment of an additional premium for the named add on cover, it is hereby understood and agreed that in case of partial losses caused by an insured peril, loss assessment shall be done by disregarding the expression 'wear and tear' in Exclusion 2/a/Section 1 of the Policy. Consumables otherwise not payable for the stated exclusion in the policy shall be payable.

Subject otherwise to terms, exclusions, conditions, and endorsements of the Policy.

\*\*\*\*\*